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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH

ORIGINAL APPLICATION NO. 09/2005
DATE OF DECISION : THIS THE 4TH DAY OF SEPTEMBER, 2006

CORAM :

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN
HON'BLE MR. J.P. SHUKLA, ADMINISTRATIVE MEMBER

1. Amar Lal Bhati S/o Late Shri Lala Ram Ji aged about 56 years, at present working as O.S. Under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

2. Himmat Singh S/o Shri Dhool Singh Ji, Aged about 37 years, at present working as A.S.K. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

3. Shaitan Singh S/o Shri Sardar Singh Ji, aged about 52 years, at present working as D.C.M. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

4. Arjun Singh Gehlot S/o Shri Ram Lal Ji, aged about 48 years, at present working as J.E.N., under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

5. Satyender S/o Shri Charan Lal Ji Aged about 35 years, , at present working as UDC under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).



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6. Smt. Kamla Rani W/o Shri Hem Giri Ji aged about 50 years, at present working as Faras under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
7. Ramesh Kumar S/o Shri Chotu Ji aged about 42 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
8. Bhanwar Lal Bhati S/o Shri Ram Lal Ji aged about 55 years, at present working as A.D.C.M. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
- Mukesh Malwia S/o Shri Bhanwar Lal Ji aged about 45 years, at present working as UDC under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
10. B.N. Dhingra S/o Shri Dulichand Ji, aged about 58 years at present working as Steno under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
11. Om Prakash S/o Shri Meghraj Ji, aged about 44 years, at present working as Peon under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj)
12. Surendra Kumar S/o Shri Madanlal Ji aged about 44 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

13. Udai Ram Sharma S/o Shri Ganpat Ji aged about 58 years, at present working as S.T.A. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
14. Tara Singh Panwar S/o Shri Prathvi Singh Ji, aged about 35 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
15. Dinesh Kumar S/o Shri B.P. Boshwami Ji, aged about 40 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
16. Ram Lal S/o Shri Hira Lal Ji aged about 45 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
17. Srikanth S/o Shri Kana Ram Ji aged about 50 years at present working as Assistant Mechanic under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
18. Nahar Singh S/o Shri Mangal Singh Ji aged about 50 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
19. Subhen Khan S/o Shri Aadam Khan Ji aged about 50 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

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20. Surendra Kumar S/o Shri Kana Ram Ji aged about 40 years, at present working as T.O.M. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
21. Anil Kumar S/o Shri Shankar Ram Ji, aged about 35 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
22. Ram Chandra S/o Shri Mool Ji, aged about 59 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
23. Laxman Singh S/o Shri Jalam Singh Ji, aged about 56 years, at present working as A.S.K. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
24. Punkaj Kurana S/o Shri Ram Lal Ji aged about 44 years, at present working as Compresor Operator under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
25. Ghever Lal S/o Shri Golu Ram Ji, aged about 52 years, at present working as Driver under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
26. Khem Ram S/o Shri Nathu Ram Ji, aged about 35 years, at present working as T.O.S. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

27. Ayub Khan S/o Shri Hassan Mohammed Ji, aged about 37 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
28. P.K.Rana S/o Shri Kashmir Singh Ji, aged about 35 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
29. Smt. Kanez Gori W/o Shri Shakur Khan Ji, aged about 35 years, at present working as L.D.C. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
30. Manoj Kumar S/o Shri Mahendra Kumar Ji, aged about 35 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
31. Jugal Kishore S/o Late Shri Prem Chand Ji aged about 43 years, at present working as U.D.C. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
32. Bhartes S/o Shri Inderjeet Ji aged about 38 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
33. Dr. D.D. Pathak S/o Shri B.D. Pathak Ji, aged about 52 years, at present working as D.C.M. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
34. Jyanti Lal S/o Shri Nan Singh Ji, aged about 50 years, at

present working as D.C.M. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).

35. Bhagwan Das S/o Shri Annraj Ji, aged about 58 years at present working as Assistant Mechanic under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
36. Ram Prasad S/o Shri Ganga Ram Ji aged about 50 years, at present working as Black Smith under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
37. Bhinya Ram S/o Shri Bagta Ram Ji aged about 40 years, at present working as Welder under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
38. Dilip Kuamr S/o Shri Nathu Ram Ji aged about 40 years, at present working as A.S.K. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
39. Jagdish S/o Shri Shiv Dutt Ji aged about 38 years, at present working as L.D.C. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
40. Dharmendra Singh S/o Shri Devi Singh Ji aged about 35 years, at present working as T.O.D. under Central Ground Water Board (in short C.G.W.B.), Jodhpur (Raj).
41. Shaitan Singh S/o Shri Sugan Singh Ji aged about 40 years, at present working as T.O.D. under Central Ground Water

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Board (in short C.G.W.B.), Jodhpur (Raj).

All the applicants are Resident of C/o of Amar Lal Bhati S/o Late Shri Lala Ram Ji Opposite Police Chowki, Nagori Gate, Jodhpur.

.....Applicants.

Mr. Y.K. Sharma, Counsel for the applicants.

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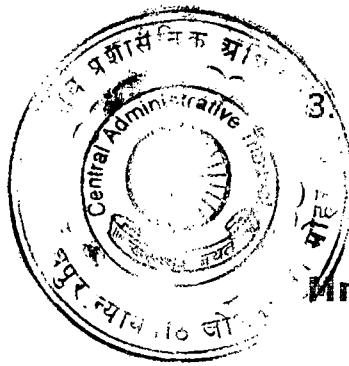
1. Union of India through the Secretary,
Ministry of Water Resources, New Delhi.

2. Chairman, Central Ground Water Board,
N.H. IV, Faridabad (Haryana).

3. Executive Engineer,
Central Ground Water Board, Division XI, Jodhpur.

.....Respondents.

Mr. Vineet Mathur, counsel for the respondents.



ORDER [PER KULDIP SINGH, VICE CHAIRMAN]

Heard the learned counsel for the parties.

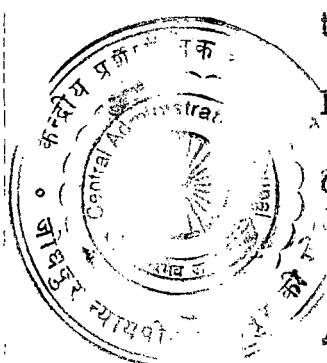
2. This O.A. has been filed jointly by 41 applicants, who are working in Central Ground Water Board in different capacities. It is contended that during the period 1996-1998, these employees had submitted various medical bills for reimbursement but the respondents declined to clear the same. The matter of passing the old medical reimbursement bills was put up before the competent authority i.e. the Chairman, Central Ground Water Board, Faridabad (Respondent No.3). On this, the Director (Admn.) Central Ground Water Board, Faridabad intimated vide its letter dated 30th August,

2004 at Annex. A/1 that the competent authority considered the applicants' case sympathetically but did not approve the same. Hence, the pending medical reimbursement bills have not been processed.

3. The respondents in their reply submitted that there were complaints on large scale that medical facilities provided to the employees under the respondents No. 3 at Jodhpur are being misused and even it was found that the claims were on higher side. The matter of claiming fake medical bills was initially inquired by the Director (Amdn) and a Vigilance Officer of the Department and thereafter even a complaint was made to the Central Bureau of Investigation to investigate the issue and keeping in view this state of affair, Annex. A/1 was passed.

4. The respondents have also taken an objection that the letter which the applicant has filed as Annex. A/1, is in fact an internal correspondence and had not been addressed to any of the applicants', so even this Original Application cannot be filed as not maintainable.

5. Be that as it may, since it is an admitted case of both the parties that the medical bills submitted by the applicants' are still pending and no final decision has been taken by the respondent-department, as stated by the learned counsel for the applicant, we find that respondents are under an obligation to decide the claim of the applicants in accordance with the prevalent rules for the purpose. The learned counsel for the respondents submitted that he is not sure that decision has already been taken or communicated.



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In these circumstances, we direct the respondents to process and scrutinize the pending medical reimbursement bills of each applicant in accordance with the Medical Reimbursement Rules and convey them the decision taken thereupon, if no decision has already been communicated, within a period of two months from today.

6. The O.A. stands disposed of accordingly with no orders as to cost.



(J.P. Shukla)
Admv. Member



Kuldip Singh
Vice Chairman

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Part II and III destroyed
in my presence on 11/4/14
under the supervision of
Section Officer () as per
order dated 31/10/14

Section Officer (Record)

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